

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-27/2005/11195/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Bablu Sutradhar,
District & Sessions Judge,
West Karbi Anglong.

Dated Guwahati the th 20 November, 2023.

Sub: **Modification of Earned leave.**

Ref:- Letter No. DJ/WKA/2023/Estt./1/638 dtd. 12.10.2023.

Sir,

With reference to the above, in partial modification of this Registry's letter No. HC.VII-27/2005/8606/A dated 06.11.2023, you have been granted **earned leave for twelve days from 20.11.2023 to 01.12.2023, alongwith station leave permission, from the evening of 18.11.2023, till the morning of 04.12.2023** (prefixing 19.11.2023; suffixing 02.12.2023 & 03.12.2023).

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/11196-11198/A, dated , 20-11-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(A copy of the leave application in prescribed format is enclosed herewith)
2. The CJM-cum-Civil Judge (Sr. Division), West Karbi Anglong.
- ✓ 3. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)
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